

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 991/2013

CENTRE FOR PUBLIC INTEREST LITIGATION

Petitioner(s)

VERSUS

U.O.I & ORS.

Respondent(s)

WITH I.A. /2018 in C.A. No. 2422/2018 (For extension of time)

Date : 25-07-2018 This application was mentioned today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s)

Mr. Prashant Bhushan, AOR

For Respondent(s)

Mr. Dheeraj Nair, AOR

For UOI

Mr. Anmol Chandan, Adv.(Mentioned by)
For Mr. Arvind Kumar Sharma, AOR

M/S. Karanjawala & Co., AOR

Mr. Bijoy Kumar Jain, AOR

Mr. Siddharth Singla, AOR

Mr. Pramod Dayal, AOR

Mr. Abhay Kumar, AOR

Mr. Mayank Pandey, AOR

Ms. Arti Singh, AOR

UPON being mentioned the Court made the following
O R D E RI.A. /2018 in C.A. No. 2422/2018(For extension of time)List the application on 27th July, 2018.(ANITA MALHOTRA)
COURT MASTER(CHANDER BALA)
COURT MASTER

